

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/2139/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Manash Baruah,  
Judge, Designated Court,  
Assam, Guwahati.

Dated Guwahati, the 21<sup>st</sup> April, 2021.

Sub:- **Casual leave.**

Ref:- Your Email dtd. 20.04.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 20.04.2021, has been granted.

Yours faithfully,

Sdt-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-49/2019/2140/A, dated 21.4.2021

Copy to:

✓ The Project Manager, Gauhati High Court.

21/4/21  
**JT.REGISTRAR (VIGILANCE)**  
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